

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.218 - IA/158(AHM)2023
in
C.P.(IB)/9(AHM)2021

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India
V/s

Shree Rajeshwaranand Paper Mills Ltd

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Nitu Chaturvedi, Adv. a/w. Mr. Aditya Raval, Adv.
In IA/158(AHM)2023

For the Respondent : Mr. M. N. Marfatia for R-1& 2 in
IA/158(AHM)2023
Mr. Arjun Padhiyar, Adv. for R-3

ORDER

IA/158(AHM)2023

Ld. Counsel for the applicant seeks time to file rejoinder. The same to be filed within one-week. Ld. Counsel for the respondent no.1 & 2 submitted that they have filed reply.

List for further consideration on 05.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)